

# युवक का गोली लगा शव मिला, आत्महत्या की आशंका

**सवेरा न्यूज अनीमेहर**

बापैली 3दिसम्बर: गले के खेत में

हरियाणा के पानीपत जिले के गांव राणा माजरा निवासी एक युवक का गोली लगा शव मिलने से सनसनी फैल गई। पास में ही तमंचा पड़ा मिला। इससे आत्महत्या की आशंका जलाई जा रही है। वहीं, मृतक के परिजनों ने चार लोगों पर हत्या का आरोप लगाया है। पुलिस ने शव को पोस्टमार्टम के लिए भेजने के साथ ही तमाम बिंदुओं पर जांच-पड़ताल शुरू कर दी है। बुधवार प्रातः करीब 11 बजे क्षेत्र के गांव भूरा-ब्राला मार्ग पर भूरा के जंगल में किसान पवन शर्मा के गले के खेत में एक युवक का गोली लगा शव पड़ा हुआ मिला। सूचना पर पुलिस में हड़कंप मच गया। आनन-फ़ानन में



पुलिस टीम मौके पर पहुंची। मृतक के पास ही तमंचा भी पड़ा था, जिसमें खोखा कारतूस फंसा था। मृतक की जेब से मिले आधार कार्ड व एक बाइक की तमाम बिंदुओं पर जांच-पड़ताल शुरू कर दी है। बुधवार प्रातः करीब 11 बजे क्षेत्र के गांव भूरा-ब्राला मार्ग पर भूरा के जंगल में किसान पवन शर्मा के गले के खेत में एक युवक का गोली लगा शव पड़ा हुआ मिला। सूचना पर पुलिस में हड़कंप मच गया। आनन-फ़ानन में

शव को पोस्टमार्टम के लिए भेज दिया गया। बताया जा रहा है कि मृतक दो भाइयों में बड़ा था और अविवाहित था। वह पानीपत स्थित एक फैक्ट्री में काम करता था। उसकी मौत से परिजनों में कोहराम मच गया। वहीं, मृतक के भाई अरमान ने आरोप लगाया कि करीब पांच दिन पूर्व उसके भाई परवेज को दो युवक अमल के दो अज्ञात साथियों के साथ मिलकर ले गए थे। मृतक से उसका कोई पता नहीं चल पा रहा था।

#### सार्वजनिक सूचना

अम जन्ता को यह सूचना दिया जाता है कि मेरी गुरीक्षक श्रीमती कमलाेश पत्नी स्वर्गीय गुरेल चंद बिहारी प्रहोशक आशुसीमा मयाम पदवी संख्या को 17 और पना नंबर को-008 की महिला है, जिसका पूरा डकनन 168.5 वर्ग गज पानी 158 वर्ग मी 1। यह करवा संख्या 1007M1 में से है। यह उल्लेखनी कोलनी, ग्राम चरौदा, परगना लेली तहसील और जिला गजियाबाद, उत्तर प्रदेश में निवस है। की कानन पुत्र स्वर्गीय श्री गुरेल चंद बिहारी और श्री कुमोदेवि सिंह पुत्र स्वर्गीय श्री गुरेल चंद बिहारी द्वारा निर्दिष्ट 30.01.2025 के कर्णाल पखारन लिखक के माध्यम से पंजीकरण किया 1287 के रहल 38-4400 में निर्मादित। उपरोक्त संघर्षी श्रेष्ठिक कर्णालिकर संपत्तिक लिमिटेड के पास ककर डोने का की है। किसी भी व्यक्ति /पैर / विलिय संयमन को, जिसका उपरोक्त संघर्षी के संबंध में कोई दया/ अधिकाश, उपपत्तिक, या कोई भी आरोप हो, इस सूचना के अफानन की तिथि से 7 दिने के भीतर पंजीकरण अधिकारी के माध्यम से अवेकलहाइ/ एक्जिक्यूटिव विलिय भेजें: ई-713, ककडक युवा कोर्ट, दिल्ली-110092 के को पर सूचित किया जाना चाहिए। ऐसा न करने पर किसी भी को, प्रतिकूल रूप से आगामी को मानक रित्त गज गज करवा ज्ञात। एक्जिक्यूटिव विलिय भेजें: ई-713, ककडक युवा कोर्ट, दिल्ली-110092, मोबाइल नं. 8811215181

#### सार्वजनिक सूचना

अम जन्ता को यह सूचना दिया जाता है कि मेरी गुरीक्षक श्रीमती कमलाेश पत्नी स्वर्गीय गुरेल चंद बिहारी प्रहोशक आशुसीमा मयाम पदवी संख्या को 17 और पना नंबर को-008 की महिला है, जिसका पूरा डकनन 168.5 वर्ग गज पानी 158 वर्ग मी 1। यह करवा संख्या 1007M1 में से है। यह उल्लेखनी कोलनी, ग्राम चरौदा, परगना लेली तहसील और जिला गजियाबाद, उत्तर प्रदेश में निवस है। की कानन पुत्र स्वर्गीय श्री गुरेल चंद बिहारी और श्री कुमोदेवि सिंह पुत्र स्वर्गीय श्री गुरेल चंद बिहारी द्वारा निर्दिष्ट 30.01.2025 के कर्णाल पखारन लिखक के माध्यम से पंजीकरण किया 1287 के रहल 38-4400 में निर्मादित। उपरोक्त संघर्षी श्रेष्ठिक कर्णालिकर संपत्तिक लिमिटेड के पास ककर डोने का की है। किसी भी व्यक्ति /पैर / विलिय संयमन को, जिसका उपरोक्त संघर्षी के संबंध में कोई दया/ अधिकाश, उपपत्तिक, या कोई भी आरोप हो, इस सूचना के अफानन की तिथि से 7 दिने के भीतर पंजीकरण अधिकारी के माध्यम से अवेकलहाइ/ एक्जिक्यूटिव विलिय भेजें: ई-713, ककडक युवा कोर्ट, दिल्ली-110092, मोबाइल नं. 8811215181

#### PUBLIC NOTICE

We, Sh. Rattan Singh Matharu S/o Sh. Joginder Singh is the owner of roof of third floor, area measuring 52 sq. yards, built-up Portion of Property No. 5-C/32, Khalsa No. 17/10, Situated in Village Khayra, colony Known as Vishnu Garden, New Delhi-110018, I claim that the said property is free from all sorts of encumbrance, lien, charges, mortgages, litigation etc. and I have a clear and marketable title and possession of the property and Original Chain Documents prior to Sale Deed dated 07.01.2019 in respect of the said property is lost. Above-mentioned property is going to be mortgaged in A.U Small Finance Bank Ltd. If anyone have any objection regarding ownership of the above said property, then they can contact AU Small Finance Bank (Utthan Nagar Branch).

**SH. RATTAN SINGH MATHARU**

#### सार्वजनिक सूचना

यह सभी को ज्ञात हो कि निम्नलिखित एम्पावर ट्रस्ट के ट्रस्टी हैं, जो एक सार्वजनिक धर्मार्थ ट्रस्ट है, जिसका गठन ट्रस्ट डीड दिनांक 21.03.2022 के सहित किया गया है, जो संवर्-रजिस्ट्रार III, नई दिल्ली के साथ 22.03.2022 को पंजीकरण संख्या 110, पुस्तक संख्या 4, खंड संख्या के तहत पंजीकृत है। 4490, पृष्ठ 120 से 138- 1) ललिता मैथ्यू पत्नी मैथ्यू जोसेफ, निवासी 1104, अरन्या अपार्टमेंट, सेक्टर 119, नोएडा 201307, और 2) नंदमिरी श्रीकृष्ण पुत्र नंदमिरी रामनरेश राय निवासी 5-1-89, सीताया गारी थोटा, पिथामुर, पूर्वी गोदावरी, आंध्र प्रदेश 533450, और एम्पावर ट्रस्ट का पंजीकृत कार्यालय एच नंबर 270/ए, प्रथम तल, पदपञ्चग, मयूर विहार-1, पूर्वी दिल्ली, दिल्ली-110091 है।

#### खोया-पाया

सर्वसाधारण को सूचित किया जाता है कि मैंने लॉन्ट संख्या E-88 सुशांत लोक-2, गुडगांव स्थित संपत्ति के संबंध में मेसर्स असल बिल्ड वेल लिमिटेड द्वारा जारी दिनांक 26.09.2008 का कब्जा पत्र और दिनांक 30.05.1984 का आवंटन/बिल्डर क्रेता अनुबंध खो दिया है। यदि किसी को मिल जाए, तो कृपया नीचे दिए गए संपर्क पते पर लौटाएँ: संपर्क धारक श्रीमती हंसी कौल, पत्नी लेफ्टिनेंट वी श्रीरा कौल, फ्लैट संख्या C 1/20, वसंत विहार, दिल्ली-85 संपर्क: 9810343836

## पूर्व रेलवे

निविदा सं. ईरल-एमएलडीटी-ई-टेंडर-397, दिनांक 01.12.2025। वरिष्ठ मंडल निवृत्त अभियंता (जी), पूर्व रेलवे, मादरा टाउन कारपोरेशन भवन, डाकघर-अलहाबाद, जिला-मालवा, पिन-732102 (च.ब.) द्वारा निम्नलिखित कार्य के निष्पन्नण के लिए अनुभवी एवं वित्तीय रूप से मजबूत प्रातिष्ठित फर्म/एजेंसी/व्यक्ति/उत्केरकों से खुली ई-निविदाएं आमंत्रित की जाती हैं। कार्य का नाम: (i) साह्यगंज स्टेशन में धरोहर ढांचे के संबंध में बंगला सं. 2ए, 2बी एवं 88 का सुधार एवं नवीनीकरण कार्य। (ii) साह्यगंज स्टेशन में धरोहर ढांचे के संबंध में साह्यगंज इंस्टीट्यूट का सुधार एवं नवीनीकरण कार्य। निविदा मूल्य: रु. 85,82,609.98; बायाना राशि: रु. 1,71,700; निविदा दस्तावेज की कीमत: शुन्य। ई-निविदा जमा करने की तारीख एवं समय: 16.12.2025 से 30.12.2025 को अपराह्न 3.30 बजे तक। वेबसाइट का विवरण एवं सूचना पृष्ठ : वेबसाइट: **www.ireps.gov.in** तथा सांिन. डोईई (जी), पूर्व रेलवे, मालवा टाउन का कार्यालय। निविदादाताओं से वेबसाइट **www.ireps.gov.in** पर विस्तृत निविदा सूचना पृष्ठ दस्तावेज देखने का अनुरोध किया जाता है। किसी भी परिस्थिति में मेनल उप प्रस्ताव स्वीकार नहीं किए जाएंगे। (MLD-2025/2025-26)

निर्देश अनुसार वेबसाइट **www.e.indianrailways.gov.in/** **www.ireps.gov.in** पर भी उपलब्ध है।

**हमें अनुरोध है: 📧 @EasternRailway 📍@easternrailwayheadquarter**

**दैनिक सवेरा**  
टाइम्स

# नगा शव नी आशंका

शव को पोस्टमार्टम के लिए भेज दिया गया। बताया जा रहा है कि मृतक दो भाइयों में बड़ा था और अविवाहित था। वह पानीपत स्थित एक फैक्ट्री में काम

## उत्तर रेलवे

### (ई-नीलामी सूचना)

वरिष्ठ मंडल वाणिज्य प्रबंधक / यात्री सेवा, उत्तर रेलवे, दिल्ली मंडल, नई दिल्ली द्वारा पार्किंग लॉट्स / साइट्स के आवंटन हेतु ई-नीलामी, IREPS पोर्टल (<https://ireps.gov.in/>) पर ई-बोली निम्नलिखित प्रकार से आमंत्रित की जाती है-

| ई-कैटलॉग संख्या | ई-नीलामी की तिथि एवं समय       | रेलवे स्टेशन / स्थान / पार्किंग लॉट                                                                        |
|-----------------|--------------------------------|------------------------------------------------------------------------------------------------------------|
| Parking-51-2025 | दिनांक 19.12.2025 को 11:00 बजे | गाजियाबाद (सिटी साइड), कुरुक्षेत्र (प्रथम प्रवेश), कुरुक्षेत्र (द्वितीय प्रवेश), मोदी नगर = कुल 04 साइटें। |

**वेबसाइट विवरण जहां ई-नीलामी दस्तावेज का पूरा विवरण देखा जा सकता है** <https://ireps.gov.in/>

**आईआरईपीएस के माध्यम से आयोजित ई-नीलामी में भाग लेने हेतु निम्नलिखित आवश्यकताओं को पूरा करना अनिवार्य है:**

1. इच्छुक बोलीदाताओं को आई आर ई पी एस (वाणिज्यिक नीलामी मोड्यूल) में ऑनलाइन पंजीकृत करना होगा। पहले से ही अन्य आई आर ई पी एस खाता रखने वाली संस्थाएं भी खुद को वाणिज्यिक नीलामी मोड्यूल के लिए नामांकित करने में सक्षम होंगी।
2. एकमुस्त पंजीकरण शुल्क का भुगतान
3. भारतीय स्टेट बैंक में चालु खाता
4. आई आर ई पी एस खाते के साथ भारतीय स्टेट बैंक के खाते का एकीकरण
5. फण्ड का लियन मार्किंग
6. टर्नओवर का अद्यतनीकरण (Update)
7. जिन ठेकेदारों के पास आईआरपीएस के किसी भी मोड्यूल के लिए आई आर पी एस खाता नहीं है, वे आईआरईपीएस होम पेज पर नए विक्रेताओं / ठेकेदारों (ई-निविदा / ई-नीलामी लीजिंग) लिंक पर क्लिक करके पंजीकरण हेतु अपना अनुरोध प्रस्तुत कर सकते हैं।

|                                               |                                                                                                                                                                                                  |
|-----------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>सम्बंधित जानकारी हेतु रेलवे प्राधिकारी</b> | वरिष्ठ मंडल वाणिज्यिक प्रबंधक / पीएस, डीआरएम कार्यालय, स्टेट एंटी रोड, नई दिल्ली 110055; Email: <a href="mailto:pkg.delhidivision@gmail.com">pkg.delhidivision@gmail.com</a> , Tel: 011-23743084 |
|-----------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

संख्या: 23AC/393/E-Auction/Pkg/2025 दिनांक:- 03.12.2025

3743/2025

**ग्राहकों की सेवा में मुस्कान के साथ**

|                                                                                                      |                                                                                                                                              |
|------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------|
| <b>ICIICI Home Finance</b>                                                                           | <b>कॉर्पोरेट कार्यालय:</b> आईसीआईआई होम फाइनेंस कंपनी लिमिटेड आईसीआईआई एलएचसी टॉवर, अंधेरी - कुरला रोड, अंधेरी (पूर्व), मुंबई - 400059, भारत |
| <b>शाखा कार्यालय:</b> ए-354, सेक्टर-19, नोएडा, उत्तर प्रदेश-201301                                   |                                                                                                                                              |
| <b>शाखा कार्यालय:</b> फर्स्ट फ्लोर, 36, डिफेंस एक्वलेस, विकास मार्ग, ईस्ट दिल्ली-110092।             |                                                                                                                                              |
| <b>शाखा कार्यालय:</b> दूसरा तल, विवेकानंद कॉम्पलेक्स, प्लॉट नं. 17/18, चौथे यशोदा हस्पताल, कोणाम्बी. |                                                                                                                                              |

**निधम 8(6) का प्रावधान देखें। अतः संसदीय की विधि के लिए सूचना**  
2002 के अंतर्गत अतः संसदीय की विधि के लिए ई-नीलामी विधी सूचना, प्रतिभूति हित (प्रवर्तन) नियम, 2002 के नियम 8(6) के प्रावधान के साथ प्रवर्तित।

इसके द्वारा आम जनता को तथा विशेष रूप से उपायकर्ता (ओ) और गारंटर(ओ) को सूचित किया जाता है कि नीचे वर्णित अवल संपत्ति, जो सुरक्षित ऋणदाता के पास मॉडेग्रेज/प्रभारित है, जिसका कब्जा आईसीआईसीआई होम फाइनेंस कंपनी लिमिटेड के प्राधिकृत अधिकारी द्वारा लिया गया है, को नीचे दिए गए संक्षिप्त विवरण के अनुसार, जहां है, जैसा है, जो है, सो है, तथा जो कुछ भी है, पर बेचा जाएगा,

| क्र. सं. | उधारकर्ता(ओं) /ई-उधारकर्ता(ओं) /गारंटर/कम्पनी उधारकर्ता(ओं) का नाम, ऋण खाता संख्या       | सुरक्षित परिसंपत्ति (परिसंपत्ति) का विवरण, यदि कोई हो तो ज्ञात भार सहित                                                                                             | बकाया राशि                            | अवशेष मूल्य बकाया राशि जमा          | संघी निरिक्षण तिथि और समय            | नीलामी की तिथि और समय      | नीलामी तिथि से एक दिन पहले       | संकेतिक स्टैंड |
|----------|------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|-------------------------------------|--------------------------------------|----------------------------|----------------------------------|----------------|
| (A)      | (B)                                                                                      | (C)                                                                                                                                                                 | (D)                                   | (E)                                 | (F)                                  | (G)                        | (H)                              | (I)            |
| 1.       | सनी डायर (कर्जदार) किन डायर (सह-कर्जदार) एलएएन नं. एलएएनजीयुआर000001275373               | प्लेट नं. बी 2301, 23वां प्लोर, टावर बी, सनशाईन सोलाईस, प्लॉट नं. एससी 01/डी2, सेक्टर 79, नोएडा, गौतम बुद्ध नगर, उत्तर प्रदेश- 201301                               | Rs. 56,71, 972.00/- December 01, 2025 | Rs. 73,57, 500/- Rs. 7,35, 750/-    | December 30, 2025 11:00 AM- 03:00 PM | January 06, 2026 03:00 PM- | January 05, 2026 Before 05:00 PM | सांकेतिक कब्जा |
| 2.       | अलोक कुमार (कर्जदार) अमित कुमार (सह-कर्जदार) एलएएन नं. एलएएनसीटीयू000001556443           | संख्या आरजेड-ई/251-नी, खसरा संख्या 84/12 से बाहर, गांव नालाई अट के रेवेन्यू एस्टेट में स्थित, कॉलनी निहाल विहार, नंगलौडी, नई दिल्ली-110041 के रूप में जानी जाती है। | Rs. 60,12, 897.14/- December 01, 2025 | Rs. 1,45,80, 000/- Rs. 14,58, 000/- | December 30, 2025 11:00 AM- 03:00 PM | January 06, 2026 02:00 PM- | January 05, 2026 Before 05:00 PM | सांकेतिक कब्जा |
| 3.       | अभिषेक त्यागी (कर्जदार) जूनीस कुमार त्यागी (सह-कर्जदार) एलएएन नं. एलएएनसीएजे000001378972 | हाऊस नं. 9, खसरा नं-1047एम, गुल्बार्ग II, गांव-दखल, तहसील जलालाबाद, गाजियाबाद, उत्तर प्रदेश- 201001                                                                 | Rs. 3,14, 933.00/- December 01, 2025  | Rs. 49,21, 200/- Rs. 4,92, 120/-    | December 30, 2025 11:00 AM- 03:00 PM | January 06, 2026 02:00 PM- | January 05, 2026 05:00 PM        | सांकेतिक कब्जा |

ऑनलाइन नीलामी हमारी नीलामी एजेंसी वेब्यू ट्रस्ट प्रोसेस सॉल्यूशन आईसीआईआई होम फाइनेंस कंपनी लिमिटेड शाखा कार्यालय के पते पर किया जाएगा। को जनवरी 05, 2026 को शाम 04:00 बजे से पहले ऑनलाइन के शीर्ष पर उल्लिखित आईसीआईआई होम फाइनेंस कंपनी लिमिटेड शाखा कार्यालय के पते पर स्थाना रॉडिज जमा (EMD) RTGS/बिनाड ड्राफ्ट (DD) (कोलोन में देखें) जमा करना होगा। संश्लिप्त बोलीदाता (ओ) को पंजीकरण फॉर्म और बोली पत्रिका एवं शर्तों की हस्ताक्षरित प्रतिलिपि के साथ पंजीकरण के शीर्ष पर उल्लिखित आईसीआईआई होम फाइनेंस कंपनी लिमिटेड शाखा कार्यालय पर 20 जनवरी 05, 2026 को शाम 05:00 बजे से पहले जमा करनी होगी।

बकाया राशि जमा बिनाड ड्राफ्ट (डीडी) रास्ट्रीयकृत/अनुसूचित बैंक से "आईसीआईआई होम फाइनेंस कंपनी लिमिटेड- नीलामी" के पक्ष में ऑनलाइन के शीर्ष पर उल्लिखित शाखा कार्यालय पते पर देया होना चाहिए।

निर्वाहक, नीलामी के प्रमाण एवं शर्तों या निर्देशों के प्रस्तुतीकरण के संबंध में किसी भी अन्य स्वीकरण के लिए, कृपया आईसीआईआई होम फाइनेंस कंपनी लिमिटेड से 9920807300 पर संपर्क करें।

प्राधिकृत अधिकारी बिना कोई अतिरिक्त कारण बताए किसी भी या सभी बोलियों को अस्वीकार करने का अधिकार सुरक्षित रखता है। प्रतिकूल निष्पन्न नियम और शर्तों के लिए, कृपया <https://www.icicihf.com/> पर जाएं।

**दिनांक: दिनांक 04, 2025** **अधिकृत अधिकारी, "आईसीआईआई होम फाइनेंस कंपनी लिमिटेड",** **सौआईएन नंबर- U65922MH1999PLC120106** **स्थान: नोएडा, नंगलौडी, गाजियाबाद**

## फेडबैंक फाइनेंशियल सर्विसेस लिमिटेड नीलामी सूचना

यह आम जनता को सूचित करने के लिए है कि फेडबैंक फाइनेंशियल सर्विसेस लिमिटेड ने उन खातों (जो उल्लिखित) से संबंधित स्वयं आपूर्ति की नीलामी आयोजित करने का निर्णय लिया है, जो एम्पौर (नै-निष्पन्नित परिसंपत्ति) है, या व्यक्ति अतः प्रत्येक खाते है, या कोई भी ऐसा खाता जो रूप के विषयों और हस्तों में निर्दिष्ट रूप बांधे खंड के अंतर्गत आता है। यह नीलामी नीचे दिए गए कार्यक्रम के अनुसार आयोजित की जाएगी:

| नीलामी तिथियां                                                                                              | शाखा नीलामी तिथि 15 दिसंबर 2025   | जिला नीलामी तिथि 19 दिसंबर 2025    |
|-------------------------------------------------------------------------------------------------------------|-----------------------------------|------------------------------------|
| ऋण खाता नंबर                                                                                                | बेरा शाखा                         | जिला-1 संपर्क                      |
| FEDGL04270004622, 0004629, 0004878                                                                          | असंब-9996599565                   | कनराल-7015335053                   |
| FEDGL03500004201, 0004213, 0004214, 0004230                                                                 | फरीदाबाद पनआइटी 2- 9671552505     | फरीदाबाद सेक्टर 3- 8743841101      |
| FEDGL03720006113, 0007553                                                                                   | फरीदाबाद सेक्टर3- 8743841101      | फरीदाबाद सेक्टर 3- 8743841101      |
| FEDGL03950002525, 0002540                                                                                   | गुडगांव दयानंद कॉलोनी- 8506916000 | गुडगांव दयानंद कॉलोनी - 8506916000 |
| FEDGL05590000200, 0000785                                                                                   | होडल-7015584233                   | पतखल -98138779553                  |
| FEDGL04840002902, 0003120                                                                                   | जगाधरी-8529967897                 | जगाधरी-8529967897                  |
| FEDGL05270000655, 0000821                                                                                   | जीए-हरियाणा 8607867675            | जीए-8607867675                     |
| FEDGL04110003657, 0003676                                                                                   | कनराल-7015335053                  | कनराल-7015335053                   |
| FEDGL04850002940                                                                                            | निरिगल 9813491300                 | कनराल-7015335053                   |
| FEDGL04880005929, 0005946, 0007824                                                                          | पतखल-9813879553                   | पतखल-9813879553                    |
| FEDGL04390005186                                                                                            | अगरा-दिल्ली 9756812498            | अगरा-9756812498                    |
| FEDGL04690005791, 0005792, 0005814, 0005817, 0005828, 0005836, 0005838                                      | अलीगढ़-9555400035                 | अलीगढ़-9555400035                  |
| FEDGL01170009043, 0009049, 0009082                                                                          | भंगेल-9555984246                  | भंगेल-9555984246                   |
| FEDGL05170002603, 0002607, 0002963                                                                          | बुलंदशहर-9058008312               | बुलंदशहर-9058008312                |
| FEDGL05100003937, 0003960, 0003967, 0003979, 0003980, 0003994, 0004000, 0005613                             | ददरी-9654380697                   | भंगेल-9555984246                   |
| FEDGL03470005182 FEDGL03470000221                                                                           | गाजियाबाद जैदी रोड- 7351714849    | गाजियाबाद जैदी रोड- 7351714849     |
| FEDGL04520003879, 0003888, 0003890 FEDBD04520000187                                                         | नोएडा होशियारपुर -9958525538      | भंगेल-9555984246                   |
| FEDBD04080000229, 0000231                                                                                   | विजय नगर गाजियाबाद- 8178609427    | गाजियाबाद जैदी रोड- 7351714849     |
| FEDGL04480002355, 0002360 FEDDS04480000048                                                                  | आदर्श नगर-9582229557              | आदर्श नगर-9582229557               |
| FEDGL05130001663, 0001673                                                                                   | बालीनगर-8826627381                | पटेल नगर-7011407399                |
| FEDGL010900011562, 00011564, 0011578, 0011586, 0011588, 0012538                                             | बदरपुर-9555400035                 | खिरकी गांव-8588858432              |
| FEDGL03450007605, 0007608, 0007620, 0007630, 0007634, 0007636, 0007638                                      | भजनपुरा-9540482802                | विश्यास नगर-7838606648             |
| FEDGL04000003629, 0003637                                                                                   | भोपाल-9312884037                  | खिरकी गांव-8588858432              |
| FEDGL03460008635, 0008650 FEDDS03460000232                                                                  | बुंदलोक-9911641512                | विश्यास नगर-7838606648             |
| FEDGL04990004543, 0004551, 0004568, 0004570 0004582, 0006167                                                | देहली-9312887540                  | खिरकी गांव-8588858432              |
| FEDGL00820009744, 0009756                                                                                   | दिलशाद गार्डन-8126716060          | विश्यास नगर-7838606648             |
| FEDGL035400013227                                                                                           | द्वारका मोड़-8527739164           | द्वारका मोड़-8527739164            |
| FEDGL04970003754                                                                                            | गीता कॉलोनी - दिल्ली- 9971702021  | विश्यास नगर-7838606648             |
| FEDGL05030002791                                                                                            | हस्तल विलेज - दिल्ली 8588866617   | द्वारका मोड़-8527739164            |
| FEDGL04360006652, 0006653, 0006687 FEDBD04360000275                                                         | इंद्रपुरी-99711462040             | इंद्रपुरी-99711462040              |
| FEDGL032800013498, 0013500, 0013504, 0013506, 0013533, 0013541, 0013542, 0013545, 0013553, 0013560, 0013561 | करायाल नगर-9999416919             | विश्यास नगर-7838606648             |
| FEDGL00810007329                                                                                            | खानपुर-9911995078                 | खिरकी गांव-8588858432              |
| FEDGL01420005387, 0005391                                                                                   | खिरकी विलेज-8588858432            | खिरकी गांव-8588858432              |
| FEDGL04490005720, 0005728, 0005768, 0005769                                                                 | किरासी-9716705151                 | रोहोथी सेक्टर 16- 93158990305      |
| FEDGL01070008611, 0008620, 0008631, 0008633, 0008636                                                        | मयूर विहार-9717798317             | विश्यास नगर-7838606648             |
| FEDGL036800010927, 0010949, 0010961, 0010972, 0010978, 0011000, 0012899                                     | मयूर विहार फेज 3-7982025335       | विश्यास नगर-7838606648             |
| FEDGL03260008819, 0008837, 0008854, 0008860, 0008866, 0008880, 0008886, 0008894                             | नेरला-8708765572                  | आदर्श नगर-9582229557               |
| FEDGL01080001280, 0012092                                                                                   | पालम कॉलोनी 8448800976            | द्वारका मोड़-8527739164            |
| FEDGL03530006342                                                                                            | पंजा रोड-8800379452               | पटेल नगर-7011407399                |
| FEDGL01420006401, 0006402, 0006403                                                                          | पटेल नगर-7011407399               | पटेल नगर-7011407399                |
| FEDGL04810004984 FEDDS04810000305                                                                           | सनी गांव-8860289891               | रोहोथी सेक्टर 16- 93158990305      |
| FEDGL01340009687                                                                                            | रोहोथी-8586851237                 | रोहोथी सेक्टर 16- 93158990305      |
| FEDGL03610005026, 0005027, 0005645                                                                          | रोहोथी सेक्टर 16-9315890305       | रोहोथी सेक्टर 16- 93158990305      |
| FEDGL05400000076                                                                                            | सऊजी मंडी - 82906797288           | आदर्श नगर-9582229557               |
| FEDGL03870005809, 0005816, 0005830                                                                          | सदर बाजार-8010295140              | इंद्रपुरी-99711462040              |
| FEDGL04750003227                                                                                            | तिलक नगर-9899506370               | पटेल नगर-7011407399                |
| FEDGL05660000321                                                                                            | त्रि नगर-9560240576               | रोहोथी सेक्टर 16- 93158990305      |
| FEDGL04310003040, 0003046                                                                                   | तुलसिकानगर-9716913319             | खिरकी विलेज-8588858432             |

## High-Level Inter-Departmental Review Held on Delhi's Pollution Control Measures

*Pollution Being Tackled as an Emergency Mission: CM Rekha Gupta*

Manoj Kumar  
info@impressivetimes.com

**NEW DELHI:** Chief Minister Smt. Rekha Gupta has said that any negligence in pollution control in the national capital will not be tolerated. She stated that her government is treating pollution as an emergency mission and is making determined efforts to bring it under control.

The Chief Minister made it clear that government institutions showing laxity in pollution control will not be spared. The Delhi Pollution Control Committee (DPCC) has been instructed to issue challans and impose heavy penalties on agencies failing to maintain pollution and cleanliness standards. She has also ordered FIRs against departments conducting unauthorised road-cutting and failing to restore roads properly.

A high-level review meeting on pollution control was held at the Delhi Secretariat under the Chief Minister's chairmanship. Ongoing measures against air pollution were reviewed, and all departments



**SHE REITERATED THAT NO AGENCY, GOVERNMENT OR PRIVATE WILL BE SPARED. SHE STRESSED THAT POLLUTION MUST BE TACKLED WITH THE JOINT PARTICIPATION OF THE GOVERNMENT, DEPARTMENTS, AND THE PUBLIC.**

were directed to work on a war footing in the coming days.

The meeting was attended by Environment Minister Manjinder Singh Sirsa, Chief Secretary Rajiv Verma, and senior officials from PWD, MCD, DDA, Environment and For-

est, DSIIDC, Delhi Metro, NBCC, Power, and DUSIB. The Chief Minister emphasised that while the long-term fight against pollution will continue, immediate measures must be intensified urgently.

All departments have been directed to identify and fill potholes within 72 hours. Road-maintenance agencies have been instructed to ensure that no road remains broken. The Chief Minister expressed strong displeasure over certain departments showing irresponsibility and directed DPCC to issue challans against negligent government bodies.

She further said that FIRs must be filed against departments conducting road-cutting without permission, and departmental heads will be held accountable. She reiterated that no agency, government or private will be spared. She stressed that pollution must be tackled with the joint participation of the government, departments, and the public.

PWD has been directed to repair potholes across its 1,400-kilometre road network on priority and upload before-and-after photographs on the designated app. DDA has been asked to ensure proper cleanliness on its roads, remove waste from vacant land, and hand over its markets to MCD without delay.

Delhi Metro has been instructed to immediately repair roads beneath its elevated corridors and implement effective dust-control measures. The Chief Minister said that no delay will be accepted and that clean, green, and dust-free roads are the most crucial component of

the city's anti-pollution efforts.

Environment Minister Manjinder Singh Sirsa said that the "311 Green App" is being strengthened as the nodal platform for monitoring potholes, brown areas, and dust hotspots through the Green War Room. A comprehensive six-month action plan is being prepared to implement dust-free and green measures in identified brown areas.

He added that strict action will be taken against vehicles below BS-IV standards. To improve last-mile connectivity and encourage Metro use, e-autos will be prioritised. He said that mist-spray dust mitigation has shown promising results and will now be expanded citywide.

MCD has been directed to make its 8,000-kilometre road network pothole-free and dust-free. One thousand vacuum-based litter pickers and 100 Mechanical Road Sweepers will be deployed within 45 days. Most of Delhi's dump sites are also targeted to be cleared in the coming months.

## BJP 7, AAP 3 In Delhi Municipal By-Polls, Congress Scoops 1

Manoj Kumar  
info@impressivetimes.com

**NEW DELHI :** The Bharatiya Janata Party on Wednesday eased to victory in seven of 12 seats in Municipal Corporation of Delhi by-polls, to add to a dominant win in the February Assembly election.

The Aam Aadmi Party - dumped out of power by the BJP 10 months ago after over a decade in power - finished a distant second with three seats. And a struggling Congress did what it could not do earlier this year - win a seat in a Delhi election. The twelfth seat went to the All India Forward Bloc.

But it wasn't all positive news for the BJP. The ruling party went into this by-poll with nine seats in its pocket, only to lose two - one each to the Congress and AIFB. On the plus side, it did flip one; Chandni Chowk, won by the AAP in the 2022 full election, was picked up by the saffron party's Suman Gupta.

The AAP, meanwhile, returned the favour, winning the Naraina ward the BJP won in 2022.

The dropped seats,



**IT WASN'T ALL POSITIVE NEWS FOR THE BJP, WHICH WENT INTO THIS BY-POLL WITH NINE SEATS IN ITS POCKET AND LOST TWO - ONE EACH TO THE CONGRESS AND AIFB.**

though, will not affect the BJP's control of the House.

The party now holds 122 of 250 seats and the AAP 102. The Congress will now hold nine.

Nevertheless, this election was significant for the BJP and AAP.

For the former, it was seen as the first big electoral test for Chief Minister Rekha Gupta, a test she passed comfortably. For the latter, it was a similar scenario; it was Saurabh Bhardwaj's first election since taking charge of the party's Delhi unit and, he too, will claim a win after not losing any seats.

The by-polls were for the Greater Kailash, Shalimar Bagh B, Ashok Vihar, Chandni Chowk, Chandni Mahal, Dichaon Kalan, Naraina, Sangam Vihar A, Dakshin Puri, Mundka, Vinod Nagar, and Dwarka B wards. Eleven fell vacant after their councillors were elected to the Assembly.

The biggest of those vacancies was Shalimar Bagh B, a ward previously represented by the BJP's Rekha Gupta, who won the Shalimar Bagh Assembly seat and is now the Chief Minister of Delhi.

Anita Jain retained the ward for the BJP. The party also retained the Chandni Chowk, Greater Kailash, and Ashok Vihar wards. Veena Asija won the latter by a narrow margin of 405 votes.

The Congress' sole win was in Sangam Vihar A; Suresh Chaudhary polled 12,766 votes to defeat his BJP rival by 3,628 votes and told reporters, "The credit goes to the people of Sangam Vihar... Many BJP leaders, including the Chief Minister, came here (to campaign) but did not ask for votes on the basis of work."

## DELHI'S AIR QUALITY 'VERY POOR' WITH AQI AT 335 AFTER BRIEF RESPITE

The air quality in the national capital remained in the 'very poor' category on Wednesday (December 3, 2025) morning, according to the Central Pollution Control Board (CPCB). With an AQI reading of 335, this is the second consecutive day of 'very poor' AQI. There was a brief respite from the toxic air on Sunday (November 30) and Monday (December 1); however, the air quality slipped back to 'very poor' on Tuesday.



## Delhi Police Expose Cross Border Liquor Syndicate, Three Held

Pradeep Mishra  
info@impressivetimes.com

**NEW DELHI:** Delhi Police on Wednesday arrested three interstate smugglers and recovered 40 cartons containing 2,000 quarters of illegal liquor.

According to a statement issued by Dwarka Police, the Special Staff team of Dwarka District apprehended the accused, Sunny, son of Mool Chand, aged 39, from Najafgarh, Delhi; Riti alias Ritik, son of Munshi, aged 19, from Jai Vihar, Najafgarh, Delhi; and Ajit, son of Omprakash, aged 30, from Village Kablana, District Jhajjar, Haryana. The seized liquor was meant for sale in Haryana.

Police also confiscated a TVS Jupiter scooter with a temporary registration number (DL12A0XXXX), used



in the smuggling operation. Acting on the directions of DCP Dwarka District, Ankit Singh, the Special Staff team was tasked with keeping surveillance on individuals involved in supplying illegal liquor from Haryana to Dwarka and the surrounding areas.

The team monitored interstate borders and deployed local sources to collect actionable intelligence.

On November 15, Head Constable Vijender Kumar received specific information about a TVS Jupiter

scooter being used for liquor smuggling.

Based on this input, a raiding team led by Inspector Vishvendra and comprising Sub Inspector Vinod Kumar, Head Constable Vijender Silayach, HC Jagdish Chand, HC Ajay, Constable Pradeep and HC Jai Bhagwan was formed under the supervision of ACP Operations Dwarka, Ram Avtar.

The team conducted a raid in Dichaon Gaon, Kumharo Wali Gali, BHD Nagar, where Sunny was spotted arriving on the scooter carrying a black bag. Upon checking the bag, police found illicit liquor quarters.

Further interrogation revealed that the liquor was loaded from a nearby house. During a search of the premises, police found two individuals filling illicit liquor bottles into bags.

## Delhi Police busts gangs of women seizes jewellery cash worth Rs 1 crore



Pradeep Mishra  
info@impressivetimes.com

**NEW DELHI:** The Delhi Police has busted two separate gangs of women allegedly involved in a series of thefts and snatching from female passengers in elevators and escalators of different railway stations, and seized jewellery, wrist-watches and cash worth nearly Rs 1 crore, an officer said on Wednesday.

Police said they have arrested five accused, including a habitual offender with 13 previous cases against her.

"The gang members used to target women who appeared distracted or burdened with bags at railway stations' escalators

or elevators. The accused allegedly used the crowd movement inside the elevators or on the escalators to their advantage, removing valuables in seconds without raising suspicion," the senior police officer said.

He said the accused had adopted a highly-coordinated modus operandi.

"Footage collected from more than 100 CCTV cameras was analysed, and technical as well as human intelligence inputs were layered to identify movement patterns, escape routes and frequent hotspots of the accused," the officer said.

Police said stolen property worth nearly Rs 1 crore have been seized from the arrested women.

## ACT ON PUBLIC COMPLAINTS RELATED TO ENCROACHMENT: SHRI RAVINDER INDRAJ

Social Welfare Minister and In-charge of North-West Delhi, Shri Ravinder Indraj Singh, on Wednesday inspected the sanitation arrangements and other public grievances in Ward-54, Rohini-D. During the inspection, the Cabinet Minister directed officials to further improve the cleanliness system in the area and address public complaints related to encroachment. Local Councillor Smt. Smita Kaushik was also present during the inspection. The Social Welfare Minister reviewed complaints made by local residents regarding encroachment near Samaypur Badli Metro Station and Divya Jyoti Apartments. He instructed the concerned authorities to take coordinated action on the matter. He further directed that in areas where encroachment is causing traffic congestion, appropriate measures must be taken to ensure convenience for residents and commuters.



## Delhiites have made it dear through their mandate that support for AAP is growing stronger every single day: Arvind Kejriwal

Ashok Sharma  
info@impressivetimes.com



**NEW DELHI:** The by-election verdict across 12 Municipal Corporation of Delhi (MCD) wards has delivered a powerful boost to the Aam Aadmi Party (AAP), signalling a sharp political undercurrent in the national capital. While the BJP managed to retain only 7 of its 9 seats despite deploying every tactic at its disposal, AAP held all three of its seats, highlighting a clear consolidation of support in its favour.

AAP National Convener Arvind Kejriwal, Delhi State President Saurabh Bharadwaj, senior leader and Punjab Prabharhi Manish Sisodia and Delhi Assembly LoP Atishi, along with other senior leaders, saluted the public mandate and congratulated the party's winning councillors, calling the outcome a testament to Delhi's growing confidence in AAP's governance model.

AAP National Convener Arvind Kejriwal took to X and wrote: "In this corporation by-election, this time the Aam Aadmi Party fielded its dedicated workers in the electoral arena, and the people of Delhi have made it clear through their mandate that the public support for Delhi is continuously strengthening towards the AAP"

"In just 10 months, the public's trust is once again rapidly returning towards the Aam Aadmi Party. Delhi is very soon returning towards positive politics and good works," asserted the AAP Chief.

In a strong reaction to the developments in the Ashok

Vihar ward, former Delhi CM and Leader of Opposition (LoP) in the Delhi Assembly, Atishi, said that the BJP had been dishonestly declared victorious in the ward. Sharing a screenshot from the Election Commission website on X, he wrote: "Democracy had been tampered with in Ashok Vihar. The website clearly showed that the Aam Aadmi Party had won. But now suddenly, in the name of 'recounting,' the results have been overturned. The BJP is making every possible attempt to steal the mandate of the people of Delhi."

AAP's National Media In-charge Anurag Dhandla also expressed his remarks on X, stating: "The BJP's tally in the MCD by-elections had fallen from 9 seats to 6, and it managed to reach 7 only by winning the Ashok Vihar seat through the Election Commission's malpractice. The people of Delhi have started rejecting the BJP government in less than a year."

## Delhi Govt Begins Targeted Route Rationalisation to Strengthen Last-Mile Connectivity Under Vision of Viksit Delhi

Deepti Arora  
info@impressivetimes.com



**NEW DELHI:** In a bid to address high commuter density in specific zones and ensure equitable access to public transport with the vision of a Viksit Delhi under the leadership of Chief Minister Smt. Rekha Gupta, the Delhi Government has decided to implement targeted route rationalisation measures.

Delhi Government will soon restart the Dwarka Circular Service with DTC electric buses to strengthen last-mile connectivity across the wider Dwarka region. The service will be redesigned to enhance public convenience and expand overall transport coverage.

Minister for Transport Dr. Pankaj Kumar Singh said: "Route rationalisation is one of the strongest pillars of our public transport reform. Delhi's mobility needs are evolving rapidly, and our transport planning must evolve with the same speed and precision. By scientifically assessing passenger density, daily footfall patterns, and area-specific travel behaviour, we are redesigning routes to ensure that buses reach exactly where they are needed the most. Our focus is to eliminate gaps in accessibility, reduce waiting time, and make public transport the most convenient choice for every commuter."

**THIS IMPROVED ALIGNMENT WILL CONNECT RESIDENTIAL, COMMERCIAL, AND EDUCATIONAL HUBS, ENHANCING LAST-MILE CONNECTIVITY AND CONTRIBUTING POSITIVELY TO LOCAL ECONOMIC ACTIVITY.**

"In this direction, restarting the Dwarka Circular Service with DTC electric buses marks an important milestone. Dwarka is one of Delhi's fastest-growing residential and commercial pockets, and the demand for reliable last-mile connectivity has been consistently rising. With the reintroduced circular service, commuters will now have smoother access to key points across Dwarka, especially major metro stations such as Dwarka Metro Station and Dwarka Sector-8 Metro Station," the Honble Minister added.

To boost ridership and improve integration with the Delhi Metro, the route will be revised to include additional metro stations such as: Dwarka Metro Station and

Dwarka Sector-8 Metro Station. This improved alignment will connect residential, commercial, and educational hubs, enhancing last-mile connectivity and contributing positively to local economic activity.

The reinstated Dwarka Circular Service will significantly benefit the people of Dwarka by restoring essential last-mile connectivity across the sub-city. It will provide smoother access to key metro stations, residential pockets, colleges and major commercial complexes, ensuring that daily travel becomes easier and more reliable. With continuous bus availability, commuters will experience reduced waiting time and more dependable services. The initiative taken by the Delhi Govt will greatly enhance public transport convenience and coverage in Dwarka, making daily mobility more smooth, efficient and commuter-friendly.

For better commuter convenience, the Delhi Government has also revised the route between PM Santhalaya and Central Secretariat.

The new route will follow the alignment: PMML, Teen Murti, South Avenue, Sena Bhawan, Udyog Bhawan, Central Secretariat. Earlier, the route operated via PMML, Teen Murti, Khushak Road (Army Canteen), Sena Bhawan, Udyog Bhawan, and Central Secretariat.

## PROCLAMATION REQUIRING THE APPEARANCE OF A PERSON ACCUSED

**See Section U/S 82 Cr. P.C.**  
Whereas complaint has been made before me that accused **Rasheed S/o Dosh Mohammad R/o Vega Bond, Footpath Hanuman Mandir, Yamuna Bazar, Delhi** has Committed (or is suspected to have committed) the offence in case **FIR No. 4147/2020 U/s 103 DP Act., PS Kotwali, Delhi** and it has been returned to a warrant of arrest thereupon issued that the said accused **Rasheed** cannot be found and whereas it has been shown to my satisfaction that the said accused **Rasheed** has absconded (or is concealing himself to avoid the service of the said warrant).  
Proclamation is hereby made that the said accused **Rasheed of FIR No. 4147/2020 U/s 103 DP Act., PS Kotwali, Delhi** is required to appear before this Court to answer the said case on or before **14.01.2026**.  
By Order  
Ms. Sayesha Chadha  
Judicial Magistrate First Class-08  
Central District, Room No. 272  
Tis Hazari Courts, Delhi  
DP/16216/N/2025 (Court Matter)

| SCHEDULE I<br>FORM A<br>PUBLIC ANNOUNCEMENT                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                                                                                    |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| [Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                                                                                                                                                                                    |
| FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>GOLDER ASSOCIATES CONSULTING INDIA PRIVATE LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                                                                                                                                                                                                    |
| 1. Name of Corporation Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>Golder Associates Consulting India Private Limited</b>                                                                                                                                                          |
| 2. Date of Incorporation of Corporation Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 08/04/2008                                                                                                                                                                                                         |
| 3. Authority under which Corporation Person is Incorporated/ Registered                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Ministry of Corporate Affairs - ROC Kanpur                                                                                                                                                                         |
| 4. Corporate Identity Number / Limited Liability Identity Number of Corporation Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | U71410UP2008PTC168556                                                                                                                                                                                              |
| 5. Address of the Registered Office and Principal Office (If any) of Corporation Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | FC-24, 1st Floor Sector 16A, Filmcity, Gautam Buddha Nagar, Noida, Uttar Pradesh, India, 201301                                                                                                                    |
| 6. Liquidation Commencement Date of Corporation Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 02/12/2025                                                                                                                                                                                                         |
| 7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | CS Anil Kumar Dubey<br>Meridian Splendor, Tower II, Flat No. 4F, 9A/1 Umakant Sen Lane, Kolkata-700030<br>Contact: 98830 39240<br>anil@mndaassociates.in<br>Registration No.: IBI/1PA-002/IP-N0187/2022-2023/14249 |
| 8. Last Date for Submission of Claims                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 01/01/2026                                                                                                                                                                                                         |
| Notice is hereby given that the <b>Golder Associates Consulting India Private Limited</b> has commenced voluntary liquidation on 02/12/2025.<br>The stakeholders of <b>Golder Associates Consulting India Private Limited</b> are hereby called upon to submit a proof of their claims, on or before 01/01/2026, to the liquidator at the address mentioned against item 7.<br>The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.<br>Submission of false or misleading proofs of claim shall attract penalties.<br>Anil Kumar Dubey<br>Name and Signature of the Liquidator:<br>Date : 04.12.2025<br>Place: Noida |                                                                                                                                                                                                                    |